1	2	3	4	5
USA	Q:	17499	18383	34243
	V :	68330.74	73341.97	168848.03
	\$:	152.13	154 . 60	371 . 75
European Union	\Q:	61967	58601	57568
	V :	156722.76	161853.54	171417.06
	s:	347.05	342.18	379.00
China	.Ŏ:	1781	1785	2405
	V :	4367.60	4692.13	6649.09
	\$:	9,54	9.95	14.69
South East Asia	Q:	1558	2819	4329
	V :	4995.39	7961.47	13702.34
	\$:	11.09	16.80	30.23
Middle East	Ö:	7208	8988	8580
	V :	22652,58	28679.23	30066.41
	\$:	50.36	60.61	66.44
Others	20:	12787	16165	16523
	V:	36952.34	49965.8 7	58398.95
	\$:	81. 75	105.43	129.03
TộTẬL	Q:	126042	130553	151465
	V:	377987.63	418235.34	571812.70
	*\$:	839.30	883.03	1261.82

Evaluation of SEZs

3114. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Special Economic Zone growth pattern since enactment of the SEZ Act has provided any opportunity for evaluation of SEZs in the country;
 - (b) if so, when the last evaluation was done; and
 - (c) what are the revisions made?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Analytical assessment and reform of Government Schemes is implicit to public policy, The SEZ growth pattern since enactment of SEZ Act 2005 has provided an opportunity for evaluation of issues like boosting the manufacturing sector in India, geographical distribution of SEZs in the country, sectoral dispersal of SEZs etc.

(b) and (c) On the basis of an examination of inputs received from stakeholders and the working of the SEZ Scheme, SEZ Rules and procedures are reviewed from time to time to facilitate the speedy and effective implementation and operation of SEZ projects. Such reports, amendments etc. are also hosted on the website:" www.sezindia.nic.in".

White paper on SEZ Act

3115. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has prepared a White Paper on implementation and effects of Special Economic Zone Act, if so, what are the main issues addressed; and
 - (b) if not, whether there will be a formulation of revised rules on SEZ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) No, Sir.

(b) On the basis of an examination of inputs received from Stakeholders and the working of the SEZ Scheme, SEZ Rules and Procedures are reviewed from time to time to facilitate the speedy and effective implementation and operation of SEZ projects. Such reports, amendments etc. are also hosted on the website:www.sezindia.nic.ip.